

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:421

ANSWERED ON:03.08.2009

DEEMED UNIVERSITIES

Reddy Shri Magunta Srinivasulu;Sudhakaran Shri K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposals received for setting up of new Deemed-to-be-Universities in various parts of the country during the last three years, State-wise;
- (b) the number of proposals cleared and the number of proposals pending for clearance, State-wise;
- (c) the time by which the pending proposals are likely to be cleared;
- (d) whether the University Grants Commission (UGC) has granted Deemed-to-be-University status to various institutions while the matter was sub-judice;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether the Union Government has issued any directions to the UGC on the subject in the recent past; and
- (g) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO.421 FOR 03.08.2009, ASKED BY SHRI K. SUDHAKARAN AND SHRIMAGUNTA SREENIVASULU REDDY, HON'BLE MEMBERS OF PARLIAMENT, REGARDING DEEMED UNIVERSITIES

(a) & (b): According to information maintained by the Central Government in regard to applications for declaration of institutions as 'deemed-to-be-universities', a total of one hundred and ninety-four (194) proposals had been received during the last three years, i.e. from 1st July 2006 to 31st July 2009. The State-wise details in this respect are as under:

Sr. No.	State/Union Territory Administration	Proposals received	Proposals cleared	Proposals pending
---------	--------------------------------------	--------------------	-------------------	-------------------

1)	Andhra Pradesh	25	03	22
----	----------------	----	----	----

2)	Assam	03		03
----	-------	----	--	----

3)	Chandigarh	02		02
----	------------	----	--	----

4)	Delhi	07	01	06
5)	Gujarat	12		12
6)	Haryana	08	02	06
7)	Jammu & Kashmir	03		03
8)	Karnataka	17	06	11
9)	Kerala	05	01	04
10)	Madhya Pradesh	08		08
11)	Maharashtra	18	01	17
12)	Manipur	01		01
13)	Orissa	09		09
14)	Punjab	02		02
15)	Puducherry	01		01
16)	Rajasthan	05	01	04
17)	Tamil Nadu	34	02	32
18)	Uttar Pradesh	26	01	25

19) Uttarakhand 04 02 02

20) West Bengal 04 04

Total 194 (#) 20 (#) 174 (#)

(#) In addition, twenty-six (26) proposals which were received prior to 01.07.2006 were also disposed of during the period from 1st July, 2006 to 31st July, 2009, and taking into account the backlog applications as on 1st July, 2006, the total number of proposals pending as on 1st August, 2009 is two hundred and thirty-two (232).

(c) to (g): With a view to ensuring that standards of higher education and research are maintained by Institutions declared as 'Deemed-to-be-Universities', the Government has, on 4th June 2009, directed a review of the functioning of existing institutions by the University Grants Commission, within a period of three months from that date. A Review Committee has also been constituted by the Government on 6th July 2009 for reviewing the governance structure, quality of education and research, academic achievements, transparency in matters relating to admission and evaluation, and compliance with the stipulations in the notification giving them the status of a Deemed-to-be-University under Section 3 of the University Grants Commission Act 1956. The Review Committee has been asked to submit its report within a period of sixty days from the date of the notification. Accordingly, the proposals relating to the grant of status of 'Deemed-to-be- University' under Section 3 of the UGC Act, 1956 have now been put on hold till completion of the Review and can be considered on merits only after receiving the Report of the Review Committee.

While a Writ Petition (PIL) [No:142 of 2006] is before the Hon'ble Supreme Court of India, the Hon'ble Court has not passed any order staying the process of consideration of proposals for declaration of institutions for higher education as 'Deemed-to-be-Universities'.